- Q. D. Tapase as Chairman, as ac-aepted by the Government, have, by and large, been implemented.
  - (b) Does not arise.

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## CEMENT FACTORY IN CUDDAPAH

- \*118. SHRI Y. A. REDDY; Will the Minister of Industry and Supply be pleased to state:
- (a) whether Government propose to start a large scale cement factory in Cuddapah in Andhra Pradesh;
- (b) if so, what would be it, approximate cost; and
- (c) when this factory is likely to itart functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) to (c) A statement is laid on the Table of the House.

## STATEMENT

(a) to (c) A letter of intent was granted on the 26th November, 1964 16 a private party for setting up a cement factory at Yerraguntla with »n annual installed capacity of 200,000 tonnes. This party is negotiating purchase of mineralised land containing limestone f-"Om another party who had done prospecting work over that area. Another letter of intent has been issued on the 20th March, 1965 to a private party for setting ut> mail shaft kiln unit at Cuddapah with an annual instated capacity of 33,000 tonnes. Recently on 18th June. 1965, th« Cement Corporation of India Limited, a public sector undertaking of the Central Government, has submitted an application for the grant of an Industrial Licence for setting up a cement factory at Yerraguntla in Cuddapah District with an annual capacity of 200,000 tonnes. Thp Corporation has been aske-) to ascertain whether limestone deposits in the area are adequate to sustain more than one plant which has already been licensed to a private party

rr\d the question of issuing a lettes of intent to them will be considered after they have completed this investigation.

to Questions

## APPLICATIONS FOR INDUSTRIAL LICENCE

/Shri GURUDEV GUPTA; 118 \Shrt DAYALDAS KURRE:

Will the Minister of INDUSTRY AK» SUPPLY be pleased to state:

- (a) the number of application\* pending so far for the grant of industrial licences received by the Central Government from private parties recommended by the Government of Madhya Pradesh;
- (b) the details of the application\* received: and
  - (c) the action taken thereon?

THE DEPUTY MINISTER m TH« MINISTRY OF INDUSTRY AN» SUPPLY (SHRI BIBUDHENDRA MISRA): (a) to (c) Information is being collected and will be laid on the Tabl\* of the House.

## STEEL PLANTS AT S\*T,EM, GOA AKB HOSPET

- •120. SHRI RAM SINGH; Will th\* Minister of STEEL AND MINES b« pleased to state:
- (a) whether Government have taken any decision regarding th? setting up of small steel plants at Salem. Goa and Hospet independent of th» fifth steel plant; and
  - (b) if not, the reasons therefor?

THE MINISTER OF STEEL AJW MINES (SHRI N. SANJIVA REDDY)'• (a) No, Sir.

(b) The matter is still und«i examination.